

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1425
TO BE ANSWERED ON 11.02.2026

INFRASTRUCTURE OF EKLAVYA MODEL RESIDENTIAL SCHOOL

1425 Shri Javed Ali Khan:

Will the Minister of Tribal Affairs be pleased to state:

- (a) the details of Eklavya Model Residential Schools (EMRS) in the country, State-wise;
- (b) whether quality education and proper infrastructure are provided to these schools for educational upliftment of tribal students, if so, the details thereof;
- (c) whether a proposal was submitted for construction of approach roads for nine EMRS for the State of Manipur; and
- (d) if so, the details and status thereof and the timeframe for sanctioning and constructions of the said approach roads?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

- (a) As of 1st January, 2026, 723 Eklavya Model Residential Schools (EMRSs) have been sanctioned across the country. The State-wise/UT- wise number of EMRSs sanctioned are given at **Annexure**.
- (b) All new EMRSs constructed under the Central Sector Scheme have well-equipped campuses having modern design spread over 15 acres, with a capacity of 480 students from Classes VI to XII which includes separate Boys' and Girls' Hostels, integrated dining and kitchen facilities, quarters for teaching and non-teaching staff, well-ventilated classrooms, state-of-the-art laboratories and library to support academic learning. For staffing, NESTS has already carried out its first phase for direct recruitment of 10391 posts through EMRS Staff Selection Examination (ESSE)-2023. Further, directions have been issued to State EMRS Societies to engage guest teachers against vacancies, and non-teaching staff on outsourcing basis/local engagement, so that academic activities are not hampered.
- (c)& (d) A proposal of approach road for EMRS Tamenglong was received during 2024-25 for which an amount of Rs. 125 lakhs have been approved. No proposal has been received by the Ministry during 2025-26.

Annexure as referred in part (a) of the reply to Rajya Sabha Unstarred question No. 1425 for 11.02.2026 raised by Shri Javed Ali Khan regarding “Infrastructure of Eklavya Model Residential School”

State/UT- wise number of EMRS Sanctioned as on 1st January 2026

S.No.	Name of State	EMRS Sanctioned
1	Andhra Pradesh	28
2	Arunachal Pradesh	10
3	Assam	17
4	Bihar	3
5	Chhattisgarh	75
6	Dadra & Nagar Haveli and Daman & Diu	1
7	Gujarat	47
8	Himachal Pradesh	4
9	Jammu & Kashmir	6
10	Jharkhand	91
11	Karnataka	12
12	Kerala	4
13	Ladakh	3
14	Madhya Pradesh	71
15	Maharashtra	39
16	Manipur	21
17	Meghalaya	37
18	Mizoram	17
19	Nagaland	22
20	Odisha	111
21	Rajasthan	31
22	Sikkim	4
23	Tamil Nadu	8
24	Telangana	23
25	Tripura	21
26	Uttar Pradesh	4
27	Uttarakhand	4
28	West Bengal	9
	Total	723
